Central Administrative Tribunal Principal Bench

CP No.366/2015 OA No. 961/1997

New Delhi this the 28th day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Dr. B.K. Sinha, Member (A)

- 1. A.K. Verma S/o Shri Lajja Ram Verma, R/o L-369, Sector-23, Sanjay Nagar, Ghaziabad-201002
- Praveen Malik,
 W/o Sh. Sushil Malik, Aged about 53 years,
 R/o 95-C, Pocket F, GTB Enclave,
 Dilshad Garden, Delhi
- 3. Raj Gautam, Aged about 50 years, W/o Sh. Mahipal Singh Gautam, R/o A-144, IInd Floor, Parvavaran Complex, Ned Sarai, New Delhi 110030
- Asha Tomar, aged about 50 years,
 W/o Sh. Arun Tomar,
 R/o C 6B-119, Janak Puri,
 New Delhi
- 5. Madhu Chhabra, Aged about 53 years, W/o Sh. Vijay Chhabra, R/o C-8/10, Jung Pura (B)
 Near Rajdoot Hotel,
 New Delhi-110014
- Geeta Sareen, Aged about 52 years,W/o Sh. Virender Sareen,R/o 9/6058, Dev Lok Street,Gandhi Nagar, Delhi-110031

-Applicants

(Applicant in person)

VERSUS

Sports Authority of India through

- Sh. Hira Ballabh,
 Secretary,
 Sports Authority of India,
 JN Stadium, New Delhi
- 2. Sh. Injeti Srinivas,
 Director General,
 Sports Authority of India,
 JN Stadium, New Delhi

...Respondents

(12)

(By Advocate: Shri Keshav Mohan)

ORDER (Oral)

By Mr. A.K. Bhardwaj, Member (J):

Learned counsel for the respondents submitted that the seniority list dated 08.04.2015 has been recalled. He also made a reference to reply filed on behalf of the respondents along with supporting affidavit 24.09.2015, which was filed vide diary no. 8046. Para 4 of the affidavit read thus:-

- "4. It is hereby most respectfully submitted that in pursuance to an in compliance of the order dated 26.08.2015 passed by this Hon'ble Tribunal, the impugned seniority list dated 08.04.2015 has been recalled and stands withdrawn with immediate effect. (Annexure-1)."
- 2. In view of the stand taken by the respondents, the CP is disposed of Notice issued to the respondent stands discharged.

(Dr. B.K. Sir he Member (A) (A.K. Bhardwaj) Member (J)

/lg/